

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3231  
ANSWERED ON:14.12.2011  
FINANCIAL POWERS TO UNIVERSITIES  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether it is fact that more financial powers and academic autonomy are required to be given to the Universities of the country;
- (b) if so, the details thereof;
- (c) whether the Government has prepared any proposal in this regard; and
- (d) if so, the details thereof and the time by which the proposal is likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (d): "Education" is in the Concurrent List of the Constitution. Parliament as well State Legislatures are empowered to incorporate Universities. Central Government is fully committed to ensuring autonomy of Universities established by central legislations. All Central Universities in the country enjoy full academic and administrative autonomy. Central Government does not interfere in any of the powers and functions of central Universities. Universities set up by State Legislatures are governed by their respective Acts.